

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

TP 231 of 2019 [CP 99 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Anil Jain  
V/s  
Saubhagya Hospitals Pvt Ltd & Ors

Section 241,242,243,244,246 of Co. Act,2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

The parties are represented through their respective counsels.

List the matter for hearing on 03.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 25th day of March, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**